

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 143
(IB)-271/(ND)/2019

Under Section: 9 of IBC.

In the matter of:

M/s Synergy Property Development
Services Pvt. Ltd.

....**Applicant**

Vs.

Pride Hotel Ltd.

....**Respondent**

Order delivered on 17.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Debbarman, Adv.

For the Respondent : Mr. Sumit Kumar Jha, Adv.

ORDER

Learned Proxy-counsel Ms. Amiy seeks adjournment and states that the arguing counsel is not available. List on 24.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

